

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:61  
ANSWERED ON:22.02.2011  
WEAPONS FOR CENTRAL/STATE POLICE FORCES  
Naik Dr. Sanjeev Ganesh;Sule Supriya

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has provided state of the art equipment and weapons to the State Governments and the Central Para-military Forces to deal with terrorism/maoist activities and for improving the law and order situation in the country;
- (b) if so, the details thereof;
- (c) whether the Supreme Court has recently expressed its displeasure for not providing sufficient arms to the police personnel of States and Central Paramilitary Forces;
- (d) if so, the details thereof and the action taken by the Government thereon; and
- (e) the steps taken by the Government to provide sufficient and latest weapons and equipments to such police personnel in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Yes, Madam. Under the Scheme of Modernization of State Police Force, the Central Government is providing financial assistance to States for Modernization of State Police Forces (MPF Scheme) which, inter alia, includes assistance for procurement of state of the art weapons like AK 47 Rifles, MP 5 Carbines, Glock Pistols, Modern Assault Rifles, Under Barrel Grenade Launchers (UBGLs), Multi Grenade Launchers (MGLs), Automatic Grenade Launchers( AGLs), Rocket Launchers, Modern Carbines, 9 mm pistols, SLRs, 5.56 mm INSAS rifles/LMGs, Tear gas guns, sniper rifles, 51 mm mortars, Anti Riot guns and the equipments like BP Jackets, Night Vision Devices, Night Sights for weapon, Communication equipment, Bomb Detection and Disposal Equipments, Explosive Detectors, Bullet Proof/ Mine Protected Vehicles, Protective Gears, Door Frame Metal Detectors, Closed Circuit TV and Motion Sensor, X Ray Baggage Scanners, Video Cameras, Digital Cameras, Mine Sweepers, Blasting machines, Jamming Devices, Dragon lights, GPS, SAT phones etc. Similar, items are also provided to Central Paramilitary Forces.
- (c) & (d): No such judgment has been received from the Hon'ble Supreme Court.
- (e): Central Government, besides providing financial support for procurement of sophisticated weapons/equipments, also facilitate import of such weapons/equipments by way of grant of permission / custom duty exemption and centralised purchase for both the Central Paramilitary Forces and State Police Forces.